

gold draft without anybody at that time being told that this had been done.

SHRI MURLI DEORA: You were the Minister at that time. You did not even know it. (*Interruptions*)

SHRIMATI MALINI BHATTACHARYA: Unless the conditionalities attached to the foreign loans are made known, we cannot really answer the question as to when and how soon these loans are going to be repaid. So, I would like to know from the hon. Minister whether he would place it before this House the conditionalities of the loans, the foreign loans, that have been taken and the conditionalities of the foreign investment.

SHRI MANMOHAN SINGH: Mr. Speaker, Sir, as far as the conditionalities attached to the loans that we have got from the IMF are concerned, I have promised to this House that I would make the whole letter of intent which sets out all the conditionalities to be placed on the Table of this House. I propose to do it in this very session.

[*Translation*]

SHRI GEORGE FERNANDES: Mr. Speaker, Sir, there was a meeting of Congress Parliamentary Party a day before yesterday after the recent elections. In that meeting, the Prime minister said that he had been able to maintain a foreign exchange reserve for Rs. 6000 crores. First, I want to know from the hon. Minister how much foreign loan out of this reserve of Rs. 6000 crores has been taken recently. Secondly, if we convert Rs. 6000 crores into dollars, how many dollars would it be? I would also like to ask what was the value of dollar which we had as foreign reserve last year?

[*English*]

SHRI MANMOHAN SINGH: I think that I have answered that question that today our reserves in dollar terms are over two billion dollars. When we came into office, these reserves were less than one billion dollars.

SHRI SOMNATH CHATTERJEE: What is the loan taken ?

[*Translation*]

SHRI GEORGE FERNANDES: I would like to know the amount of loan taken during the 3 to 6 months from I.M.F. and other financial institutions amongst these reserves?

[*English*]

SHRI MANMOHAN SINGH: I would also like to point out that during this period, we have repaid a large number of previous loans which were taken. The Prime Minister has already mentioned that the Reserve Bank of India at the time when our Government came into office had to send 46 tonnes of gold abroad. That was the decision not taken by our Government. It was the decision taken by the previous Government. That loan has been fully repaid last month.

SHRI SOMNATH CHATTERJEE: Dr. Manmohan Singh is playing politics here. The specific question is how much is the foreign loan which is a part of the Rs. 6,000 crores. It is a simple question. He has not replied this.

[*Translation*]

SHRI GEORGE FERNANDES: I would like to know the amount of foreign loans taken by the Govt. at present, out of this amount. I have not asked the amount having been repaid but have asked the amount of loan.

Visakhapatnam Port

*29 **SHRI M.V.V. S. MURTHY:** Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the financial assistance given to Visakhapatnam Port trust during the last three years;

(b) the total amount of demurrage col-

lected by the Visakhapatnam Port Trust during the above period under various head, year-wise;

(c) whether the Government have any proposal to construct additional berths at Vishakhapatnam Port;

(d) if so, the details thereof; and

(e) the steps proposed to be taken by the Union Government for the development of Visakhapatnam Port during the eighth Plan?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) to (e). A Statement is laid on the Table of the Sabha.

STATEMENT

(a) The financial assistance given to Visakhapatnam port during the last three years is as follows:-

				<i>(Rs. in lakhs)</i>	
		<i>1988-89</i>			<i>1989-90 1990-91</i>
Loans		300			- -
Grant from Government of India for construction of Fishing Harbour		247.48	399.50		- - 223.96

(b) The total amount of demurrage collected by Visakhapatnam Port during the last three years is as follows:-

		<i>(Rs. in lakhs)</i>	
		<i>1989-90</i>	<i>1990-91</i>
		38.59	101.94

(c) and (d). The following proposals for the construction of the berths have been included in the Annual Plan, 1991-92:-

		<i>Outlay, 1991-92 (Rupees in crores)</i>
Continuing Scheme		
1.	Conversion of WJ2 & WJ3 into multipurpose berth.	9.65
<i>New Schemes</i>		
1.	Construction of multipurpose berth including development of land adjacent to outer Harbour.	3.00
2.	Construction of berth for handling general cargo.	5.00

(e) The Eighth Plan is yet to be finalised.

SHRIM.V.V.S. MURTHY: In the demurrage that has been collected during the past three years by Visakhapatnam Port, there has been an increase of 200 per cent in 1990-91 as compared to the previous years 1989-90. The reason mostly given is the non-availability of the berths in the Visakhapatnam Port. May I know from the Minister whether the construction of additional berths have taken place now or whether it will be included in the Eighth Plan? What are the specific berths that are being contemplated in the Eighth Plan? The main reason for collection of huge demurrage is the lack of basic amenities like berthing and equipment facilities to vessels.

[Translation]

May I expect the Minister to reply to this also.

SHRI ASHOK GEHLOT: Mr. Speaker, Sir, all points have been made clear in the reply given by me. As far the demurrage relating to 1989-90 and 1990-91 is concerned, it has already been mentioned in the reply. As the Visakhapatnam Port is self-sufficient, it has no need of any assistance from the Government of India. The scheme which is being launched, has been figured in the main reply. Apart from this, if hon. Member has some suggestion, I shall look into it.

[English]

SHRI M.V.V.S. MURTHY: What are the reasons for collection of demurrage at higher levels of 200 per cent? In 1989-90, the demurrage collected was of the order of Rs. 38.59 lakhs whereas in 1990-91, it was Rs. 101.94 lakhs. Is it a fact that it is due to non-availability of berthing and equipment facilities?

[Translation]

SHRI ASHOK GEHLOT: Mr. Speaker, Sir, it depends upon the ships as to what are

their problems. It does not include revised rates, and the earlier rate of demurrage is being charged. I have no separate reply for the figures increased, if any. If the hon. Members would require, I shall send the information in writing separately.

[English]

SHRI M.V.V.S. MURTHY: My second supplementary has not been answered.

MR. SPEAKER: Your second supplementary is over.

SHRI K. P. REDDAIAH YADAV: It is very clear that due to lack of handling facilities, heavy damages were incurred. In view of lack of facilities to tackle the heavy loading and unloading at Visakhapatnam Port and in view of the abundant gas and oil that was found in the Krishna-Godavari Delta, will the hon. Minister consider to develop the satellite ports at Machhlipatnam, which is an old port, and at Kakinada to hasten the heavy traffic at Visakhapatnam Port?

[Translation]

SHRI ASHOK GEHLOT: Mr. Speaker, Sir, the suggestion given by the hon. Member will be considered sympathetically.

[English]

Privatisation of Nationalised Jute Mills

*30 **SHRI HANNAN MOLLAH:** Will the Minister of TEXTILES be pleased to state:

(a) whether the Government propose to privatise the nationalised Jute mills under the National Jute Manufactures Corporation Ltd.

(b) if so, the details in this regards;

(c) whether the Government propose to run these mills properly in consultation with the workers; and